

83/7

CAT /J/11

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

~~NEW DELHI~~ ALLD.

O.A./T.A. No. 1276 1988

3

Applicant(s)

Versus

Respondent(s)

Sr. No.	Date	Orders
		<u>Misc Appn 342/89</u>
	19.9.89.	Honble K. Nath, V.C. Honble K. J. Raman, Am. Due to lawyers strike case is adjourned to 11.10.89 for orders.
	11.10.89.	Hon D.K. Agrawal SM. Hon K. Obeyya, Am. Due to lawyers strike Case is adjourned to 26.10.89 for orders. J.S.N. Bor. J.S.N. Bor.
	28.10.89.	No sitting Adj. to 7.11.89 for orders. J.S.N. Bor.
	7.11.89	Hon. K. Nath, V.C. (J) Hon. K. J. Raman, Am. Learned Counsel to the Applicant requests for a weeks time to file rejoinder. He is allowed to do so. List for orders on 17.11.1989. Am 7.11.89 17.11.89, NO sitting Adj. to 12.12.89 for orders. R.A. filed today. J.S.N. Bor. V.C. (J)

19.12.89 Copy of judgment
prepared.